

[31 July, 2006]

RAJYA SABHA

ऐसा मत कीजिए, हाउस चलने दीजिए । ...*(व्यवधान)*... चेयरमेन साहब ने during the course of the day (Interruptions).

श्री अमर सिंह : सर, ...*(व्यवधान)*...

श्री जनेश्वर मिश्र : महोदय ,...*(व्यवधान)*...

SHRI RAJEEV SHUKLA (Maharashtra); Sir, this is...*(Interruptions)*

SHRI V. NARAYANASAMY: Deputy Chairman, sir...*(Interruptions)*

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...*(Interruptions)*...
The House is adjourned till 1:00 p.m.

*The House then adjourned at seventeen minutes past twelve of the
clock.*

The House reassembled at one of the clock,

MR. DEPUTY CHAIRMAN in the Chair

GOVERNMENT BILLS

THE SIKKIM UNIVERSITY BILL, 2006

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and affiliating University in the State of Sikkim and to provide for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI ARJUN SINGH: Sir, I introduce the Bill.

The Tripura University Bill, 2006

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and affiliating University in the State of Tripura and to provide for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI ARJUN SINGH: Sir, I introduce the Bill.